

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

GA/TA/MP, No. 107 /1993 in O.A. 219/92

Lala Ram

Versus U.O. & Ors.

Date of Order

Orders

This is an M.P. (in O.A. 219/92) for Early Hearing. Next date of the O.A. is 26-5-93.

On scrutiny it has been found in order.

SO (5) 9/1/93

2/17/93

17.2.93

None present for the applicant

Register is put up in Court for admission on 10.3.93 along with O.A. 93.

REGISTRAR
C.A.T., JAIPUR

10.3.93

Mr. R.N. Mathur, Counsel for the petitioner. Heard. M.P. for early hearing of the O.A. No. 219/92 is allowed. The said O.A. be fixed for direction on 22.3.1993. The M.P. stands disposed of accordingly.

CRISHNA
(GOPAL KRISHNA)
JUDL. MEMBER

Recd Copy
G.O. 10/3
10/3

Copy sent to the opp. Counsel on
note 2002

Date 29-3-93

15/3/93